

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2016
CA No. 38/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE PARTIES: Mr. Girish Chandrakant Nirgun
V/s.
M/s. Mangalmurti Mats Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244 & 246 of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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11	Girish C. Nirgun . party .		
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2	Jayesh h. R more	Advocate of Respondent	
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Order

CA No.38/2016 IN CP No. 07/241,242,244 & 246/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 3.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)